

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 290**  
(TO BE ANSWERED ON 12.12.2018)

**CORRUPT BUREAUCRACY**

**290. SHRI SHIVKUMAR UDASI:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether according to a survey, Indian bureaucracy is the most corrupt and inefficient;
- (b) if so, the details thereof and Government's reaction in this regard along with the details of steps being taken by the Government; and
- (c) whether the Government has formulated any plan to make the bureaucracy of the country efficient and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

- (a): No such survey has been conducted at the behest of Government of India.
- (b): Does not arise in view of (a) above.
- (c): Government is promoting efficiency by encouraging greater transparency, introducing simplified procedures and reducing scope for discretion.

These *inter alia* include:

- a) Disbursement of welfare benefits directly to the citizens under various schemes of the Government in a transparent manner through the Direct Benefit Transfer initiative.
- b) Implementation of E-tendering in public procurements.
- c) Introduction of e-Governance and simplification of procedure and systems.
- d) Introduction of Government procurement through the Government e-Marketplace (GeM).
- e) Invocation of FR-56(j) and AIS(DCRB) rule for prematurely retiring officials whose performance has been reviewed and found unsatisfactory.

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